NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

11

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 652/16

PETITION NUMBER

TP 285/17

NAME OF THE PETITIONER (S) : RMZ INFOTECH PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SAJI.P. JOHN

SPJ Legal Advocate for potition. F.

Heard coursel for the petitioner. For consideration

posted to 02:03:2017.

Member (T)